

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH::AMARAVATI

SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, AMARAVATI - SRIKAKULAM DISTRICT - National Lok Adalat on 13.07.2019 - Certain directions to (1) Smt. G.Swathi, Junior Civil Judge, Rajam, (2) Sri G.Srinivas, Junior Civil Judge, Narasannapet and (3) Sri Ziauddin Shaik, Junior Civil Judge, Palakonda, who are undergoing basic training at Judicial Academy, Secunderabad, to attend the National Lok Adalat on 13.07.2019 at their respective working stations - ORDERS - ISSUED.

READ: 1. High Court's proceedings in order ROC.No.497/2019-B.Spl., dated 17.06.2019.
2. Letter Roc.No.3616/APSLA/2019, dated 03.07.2019 from the Member Secretary, A.P. State Legal Services Authority, Amaravati at Nelapadu.

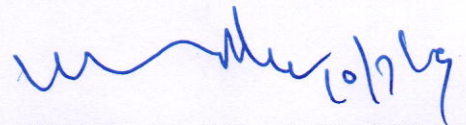
ORDER ROC.NO. 497/2019-B.SPL., DATED: 10.07.2019

In the circumstances stated by the Member Secretary, A.P. State Legal Services Authority, Amaravati, in his letter 2nd read above, the High Court passed the following Orders:

The Junior Civil Judges of Srikakulam District viz., (1) Smt. G.Swathi, Junior Civil Judge, Rajam, (2) Sri G.Srinivas, Junior Civil Judge, Narasannapet and (3) Sri Ziauddin Shaik, Junior Civil Judge, Palakonda, who are undergoing basic training at Judicial Academy, Secunderabad, are directed to attend the National Lok Adalat on 13.07.2019 in their respective stations.

The Director, Telangana State Judicial Academy, Secunderabad, is requested to permit the said three trainee Junior Civil Judges on 13.07.2019, so as to enable them to attend the National Lok Adalat on 13.07.2019 in their respective working stations.

The said three trainee Junior Civil Judges are further directed to attend the remaining basic training at Judicial Academy, Secunderabad i.e., after completion of their National Lok Adalat on 13.07.2019 in their respective stations.



**REGISTRAR (IT-CUM-CPC)
FAC.REGISTRAR (VIGILANCE)**

To

1. Smt. G.Swathi, trainee Junior Civil Judge at Telangana State Judicial Academy, Secunderabad.
2. Sri G.Srinivas, trainee Junior Civil Judge at Telangana State Judicial Academy, Secunderabad.
3. Sri Ziauddin Shaik, trainee Junior Civil Judge at Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati at Nelapadu.

5. The Registrar (Information Technology-cum-Central Project Coordinator), High Court of Andhra Pradesh, Amaravati at Nelapadu (with a request to direct the concerned to upload the proceedings in the High Court's website)
 6. The Director, Telangana State Judicial Academy, Secunderabad.
(with a request to circulate this proceedings amongst the said three trainee Junior Civil Judges at the Academy).
 7. The Prl. District and Sessions Judge, Srikakulam.
 8. The Junior Civil Judge, Rajam, Srikakulam District.
 9. The Junior Civil Judge, Narsannapet, Srikakulam District.
 10. The Junior Civil Judge, Palakonda, Srikakulam District.
 11. The District Treasury Officer, Srikakulam.
 12. The Sub Treasury Officers: Rajam, Narsannapet, Palakonda of Srikakulam District.
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